

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:1357  
ANSWERED ON:30.11.2012  
EXCISE EXEMPTION FOR RAJASTHAN  
Choudhary Shri Harish

**Will the Minister of FINANCE be pleased to state:**

- (a) whether the Union Government has received any request from the Government of Rajasthan to provide 50 percent excise exemption for the proposed refinery in Barmer;
- (b) if so, the details thereof; and
- (c) the current status of the said proposal?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM)

(a), (b) and (c): In February 2011, a request was received from the Government of Rajasthan, seeking 50% exemption from excise duty to the proposed refinery in Barmer for the first 5 years. The request was examined by the Government, but it was not found feasible to accede to the same.